NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.01.2020 NOTICE

Take notice that the following matters Adjourned on 13.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	13.01.2020	06.02.2020
2.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt. Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. With	13.01.2020	06.02.2020
3.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishma Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	13.01.2020	06.02.2020
4.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.	13.01.2020	31.01.2020
5.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	13.01.2020	31.01.2020
6.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	13.01.2020	07.02.2020
7.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	13.01.2020	07.02.2020
8.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	13.01.2020	05.03.2020

		With		
9.	Competition App. (AT)	Tapash Ranjan Paul & Ors.	13.01.2020	05.03.2020
9.	No. 75 of 2018	Vs.	13.01.2020	05.03.2020
	140. 73 01 2018	Competition Commission of India		
		& Ors.		
		With		
10.	Competition App.	Glenmark Pharmaceuticals Ltd.	13.01.2020	05.03.2020
	(AT) No. 76 of 2018	Vs.		
		Competition Commission of India		
		& Anr.		
		With		
11.	Competition App. (AT)	B.M. Thakkar & Co.	13.01.2020	05.03.2020
	No. 77 of 2018	Vs.		
		Competition Commission of India		
		& Ors.		
		With		
12.	Competition App. (AT)	-	13.01.2020	05.03.2020
	No. 78 of 2018	Vs.		
		Competition Commission of India		
		& Ors.		
12	C (ATT)	With	12.01.2020	0.5 0.0 0.00
13.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs.	13.01.2020	05.03.2020
	NO. 85 01 2018	Competition Commission of		
		India & Ors.		
		With		
14.	Competition App. (AT)	M. Shrinivas Reddy Anr.	13.01.2020	05.03.2020
1-1-	No. 80 of 2018	Vs.	10.01.2020	03.03.2020
		Competition Commission of		
		India & Ors.		
		With		
15.	Competition. App. (AT)	Chemists and Druggists	13.01.2020	05.03.2020
	No.95 of 2018	Association of Baroda & Ors.		
		Vs.		
		Competition Commission of		
		India & Ors.		
		With		
16.	Competition Appeal	Divine Savior Pvt. Ltd. & Anr.	13.01.2020	05.03.2020
	(AT) No. 02 & 04 of	Vs.		
	2019	Competition Commission of		
		India & Ors.	12.01.2020	0
17.	Competition Appeal	Beach Minerals Producers	13.01.2020	27.02.2020
	(AT) No. 48 of 2019	Association & Ors.		
		Vs.		
		Government of India & Ors.		

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By Order 1. Notice Board

2. Reception

3. Record File

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